

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1880
TO BE ANSWERED ON JULY 28, 2022**

PRIVATISATION OF CPWD

NO. 1880. SHRI DIBYENDU ADHIKARI:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) whether the Government proposes to privatise Central Public Works Department (CPWD) in a phased manner;**
- (b) if so, the present staff strength in comparison to the strength in 2015 and the departments under Public Private Partnership (PPP) supervision therein;**
- (c) whether it is fact that as per the guidelines issued by the Department of Personnel and Training (DoPT), the cadre review of group 'A', 'B' and 'C' Officers and staff is overdue in CPWD since long period and if so, the details thereof; and**
- (d) the timeframe by which the cadre review of Officers and staff of CPWD would be finalized and the vacancies would be filled up?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) : No, Sir. There is no proposal to privatise Central Public Works Department (CPWD).

(b) : Does not arise in view of reply to part (a) above.

(c) & (d) : Cadre Review of different cadres of CPWD is taken up from time to time keeping in view the Department of Personnel and Training (DoP&T) guidelines on the subject. Cadre Review of Horticulture cadre of CPWD has been carried out in April, 2019. Time-frame for finalization of review of other Cadres of CPWD cannot be assessed at present.
